

1	2	3	4	5
IV.	Cereals and cereal Preparations and dried leguminous vegetables and flour thereof (Grain, pulse and flour and preparations thereof).			
1.	Wheat (including spelt and meslin, unmilled.	42304	37847	25949
2.	Rice.	8164	5476	5747
3.	Others	14615	8497	1966
	Total-IV:	65083	51820	33662
V.	Fruit and vegetables.	999	1417	1502
VI.	Sugar, sugar preparations and honey.	50	55	135
VII.	Cocoa, Spices etc.	56	220	111
VIII.	Miscellaneous food Preparations.	16	400	207
	GRAND TOTAL (I TO VIII):	67951	55336	37116

Firing by Naga Hostiles on Indian Security Forces

2455. SHRI SAMINATHAN:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI DHANDAPANI:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a party of hostile Nagas fired at a patrol party of the Security Forces, near Pariphem, in Nagaland on the 7th January, 1970;

(b) if so, how many security men were killed;

(c) whether Indian security forces collected some rifles and ammunition of Chinese origin; and

(d) whether the activities of Naga hostiles have increased for the last three or four months?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) Security Forces suffered no casualty.

(c) The Security Forces recovered from the area some rifles and ammunition of which one 7.62 mm rifle and 155 rounds of 7.62 ammunition, were of Chinese origin.

(d) No, Sir.

Representation by the Indian Plantation Labour in Ceylon

2456. SHRI SAMINATHAN:
SHRI CHENGALRAYA NAIDU:

Will the minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that two separate delegations representing 10 lakh Indian Plantation Labour in Ceylon submitted representations to the President during his Colombo tour;

(b) if so, the main points of the representation and the assurances given to them; and

(c) whether the questions have been taken up with the Ceylon Government authorities?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) Two delegations representing leading plantation labour unions in Ceylon did call on the President during his recent good-will visit to that country.

(b) Certain matters were raised concerning the extension of facilities by the Government of India to repatriate from Ceylon under the Indo-Ceylon Agreement of 1964, relating particularly to transport facilities customs concessions and rehabilitation, assistance. Necessary action on these matters has already been taken.

(c) Does not arise.

Iraqi Delegation

2457. SHRI SAMINATHAN:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI DHANDAPANI:

Will the minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that Iraqi delegation had a eight day tour of India;

(b) If so, whether the delegation had a series of talks with him and the Railway Minister;